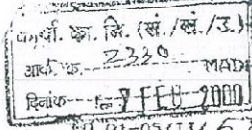


प्रश्न सं. [ क. 1478 ]

प्रादेशिक 4/2

वि.सं.प्र.क्र. 1478 (अत्यावृत्ति), म.प्र. विद्युत मंत्रालय श्री मणजेश सिंह,  
3/3/2023.

MADHYA PRADESH ELECTRICITY BOARD

NO.01-05/11/585

Jabalpur, dt. 3/2/2000

## ORDER

श्री मणजेश सिंह, Addl. Executive Engineer (Gen), attached to the office of Member (Finance), Jabalpur, is appointed temporarily to officiate until further orders as Senior Accounts Officer in the time scale of pay of Rs.7400-300-11600-400-12800 and is posted in the office of Member (Finance), with effect from the date of assuming the charge.

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2. He will not be allowed to hold lien on the post held by him in his parent wing.

3. On his appointment in Finance & Accounts Wing, he may be included in the gradation list of the cadre in which he is appointed and his seniority will be fixed counting his service rendered by him in the pay scale he is drawing at present in the parent wing. However, the inter-se seniority as well as the overall seniority in his case will be decided later.

4. The past services rendered by him in previous cadre(s) shall be counted for the purpose of pension, gratuity and other retirement benefits and also for the purpose of grant of higher pay scale not withstanding the change in the wing i.e. his entitlement for grant of higher pay scale shall not be adversely affected and his entitlement shall remain the same as if he had continued in the parent wing.

5. Consequent to appointment as Sr. Accounts Officer, Shri Manjeet Singh, Addl. Executive Engineer (Gen), shall continue to draw the pay drawn by him at present (including of higher pay scale of pay) in accordance with the provision contained in F.R.22-A Sub Rule A(ii).

6. The above appointment will be on probation for a period of two years and will be governed by the provisions contained in circular No.01-05/1/93, dtd. 18.7.89, read with circular No.01-05/1/1-254/73, dtd. 21.4.90 and No.01-13/1, dtd. 9.1.95.

7. In the event of the full Board not approving the appointment of Shri Manjeet Singh, as Sr. Accounts Officer, his appointment will be terminable at any time without any prior notice, in which case he shall stand reverted to his respective post in the parent wing.

BY ORDER

ADDITIONAL SECRETARY  
MP ELECTRICITY BOARD

NO.01-05/11/586  
Copy forwarded to :-

Jabalpur, dt. 3/2/2000

1. The Director (V&S), MPED, Jabalpur
2. All Executive Directors/Chief Engineers, MPED.,
3. The Chief (F&A)/(Accounts)/(CS&A), MPED., Jabalpur
4. All Addl. Chief Engineers, MPED.,

Sh. Manjeet Singh

अनुमोदित अधिकारी  
ऊर्जा विभाग, म.प्र. शासन  
भोपाल

(PL)